

MR. DEPUTY-SPEAKER: He may continue on the next day.

15.31 hrs.

**PUBLIC ACCOUNTS COMMITTEE
SEVENTY EIGHTH REPORT**

MR. DEPUTY-SPEAKER: On account of the unusual circumstances in the House earlier in the day Mr. Era Sezhiyan could not present item No. 6 on the Agenda Paper. He has requested me that he may be allowed to present the Report now. In view of the extraordinary circumstances, I am allowing it.

SHRI SEZHIYAN (Kotakonam): I beg to present the Seventy-eighth Report of the Public Accounts Committee on paragraphs 35 and 52 of the Report of the Comptroller and Auditor General of India for the year 1970-71—Union Government (Civil) relating to the Departments of Steel and Science and Technology (CSIR).

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS
TWENTY-FIFTH REPORT**

MR. DEPUTY SPEAKER: Now we take up Private Members' business.

SHRI BIREN ENGTI (Diphen): Sir, I beg to move:

"That this House do agree with the Twenty-fifth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 28th March, 1973."

MR. DEPUTY SPEAKER: The question is:

"That this House do agree with the Twenty-fifth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 28th March, 1973."

The motion was adopted.

15.32 hrs.

RESOLUTION RE: NATIONALISATION OF FOREIGN OIL COMPANIES AND OTHER VITAL INDUSTRIES (Contd.)

MR. DEPUTY-SPEAKER: Now, we take up further discussion on Shri H. N. Mukherjee's Resolution. Shri Atal Bihari Vajpayee was on his legs. He is not present.

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI D. K. BOROOAH): The Resolution moved by Prof. H. N. Mukherjee urging nationalisation of the foreign oil companies and the 72 monopoly houses is before this House for consideration. Mr. Mukherjee supported his Resolution with a very well-informed and an eloquent speech. It is always a pleasure to hear Prof. Mukerjee. I had had the opportunity of listening to his speeches in this House which impressed all of us with his felicity of expression as well as great elocution.

15.33 hrs.

[SHRI K. N. TIWARY *in the Chair*]

I am grateful to Prof. Mukerjee for focussing the attention of the House and through it of the country on a problem which really requires deep and detailed consideration. I am in entire agreement with him that the control of production of energy which is the basis of industrial and agricultural development of the country should be entirely in the hands of our nationals. I will go a step further and say that it should be entirely in the hands of the State for the very simple reason that we as a country committed to socialism have accepted the basic proposition that all commanding heights of different power should be in the hands of the community rather than in the hands of the individual. There is no more commanding height of economic power than the control of energy—the production of crude oil as well as refined